

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 202**  
**30/59/14**

**IN THE MATTER OF:**

**Mr. M.A. Penjwani**

... **Applicant/Petitioner**

**Versus**

**Alfa Impex Pvt. Ltd. & Ors.**

... **Respondent**

**Under Section: 59 Com Act.**

**Order delivered on 26.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :** Adv. Abhishek Kumar, Adv. Twinkle Kataria, Adv.  
Garima

**For the Intervener :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 05 pm. Let the matter be listed on 12.07.2024, high up on the Board.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**